

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 13871/2018

(Arising out of impugned final judgment and order dated 21-07-2017 in CRLA No. 1042/1985 passed by the High Court of Judicature at Allahabad)

MOOL CHANDRA

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.59918/2018-CONDONATION OF DELAY IN FILING and IA No.59920/2018-EXEMPTION FROM FILING O.T.)

Date : 07-05-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Rameshwar Prasad Goyal, AOR
Mr. Nalin Tripathi, Adv.
Mr. Amoagh Vashishta, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing official translation is allowed.

Delay condoned.

Leave granted.

(ANITA MALHOTRA)
COURT MASTER

(RAJINDER KAUR)
COURT MASTER